

Central Administrative Tribunal, Principal Bench

R.A. No. 43/2001 In
O.A. No. 42/99

New Delhi this the 19th day of February, 2001

HON'BLE MR. KULDIP SINGH, MEMBER (JUDL)
HON'BLE MR. S.A.T. RIZVI, MEMBER (A)

1. Union of India through The General Manager
Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
Bikaner (Rajasthan).
3. The Assistant Engineer,
Northern Railway,
Hanuman Garh (Rajasthan). ..Review Applicants

Versus

Shri Ashok Kumar S/o Shri Raj Kumar
R/o House No.357 Pocket 6(B) Block,
Sector-17 Rohini,
New Delhi. ..Respondents

Order By Circulation

Hon'ble Mr. Kuldip Singh, Member (J)

RA 43/2001 has been filed by the applicants for
review of the order passed in OA 42/99 on 30.10.2000.

2. After going through the RA, we find that the
applicants have been unable to point on any error
apparent on the face of record which may call for review
of the order and moreso, the present RA does not fall
within the ambit of Order 47 Rule 1 CPC read with Rule
22(3)(f)(i) of the Administrative Tribunal's Act.

3. In view of the above, nothing survives in the
RA, which is accordingly dismissed.

S.A.T. Rizvi
(S.A.T. Rizvi)
Member (A)

K.S.
(Kuldip Singh)
Member (J)

/Rakesh